

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Fifteenth Lok Sabha)

EIGHTH REPORT

(Presented on 14.12.2012)

The Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Eighth Report.

2. The Committee held a sitting on the 13th December, 2012.
3. The Committee considered applications for leave of absence from three members. The details of these applications and recommendations of the Committee are given in the Appendix.

DR. BALIRAM

Chairman,
Committee on Absence of Members
from the Sittings of the House.

NEW DELHI :

Dated the 13th December, 2012

Agrahayana 22, 1934 (Saka)

APPENDIX

(*vide* para 3 of the Eighth Report)

Sl. No	Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons for leave	Period for which leave of absence recommended by the Committee
1.	Shri Dilip Singh Judev	22.11.2012 to 20.12.2012 = 29 days Total = 29 days	Mother's illness	22.11.2012 to 20.12.2012 = 29 days Total = 29 days
2.	Shri Madhu Kora	22.11.2012 to 20.12.2012 = 29 days Total = 29 days	Under judicial custody	22.11.2012 to 20.12.2012 = 29 days Total = 29 days
3.	Shri Kunwarjibhai M. Bavalia	22.11.2012 to 20.12.2012 = 29 days Total = 29 days	Election in the constituency	22.11.2012 to 20.12.2012 = 29 days Total = 29 days
